



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

36

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/716/2017
NAME OF THE PETITIONER(S) : EDAC ENGINEERING LTD
NAME OF THE RESPONDENT(S) : COASTAL ENERGEN PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1	DEV ESHNAAR, J For M/s. Shiva Kumar & Suresh	Counsel for petitioner	
2	ANANT MERATHIA	Counsel for Respondent/ Corp. Director	

ORDER

Counsels representing both the parties are present. Counsel for respondent stated that they are making all efforts to settle the matter with the petitioner and also for talks in this regard. He prayed for time to make submissions regarding the settlement. In view of the submissions, time is enlarged at request. Put up on 06.02.2018.

(S VIJAYARAGHAVAN)
Member (Technical)

(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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